

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 29th June, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 337/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
2.	Original Application No. 339/2016	Tree Protection Team Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
3.	Original Application No. 340/2016 (M.A. No. 629/2016)	Nida Doon Vs. State of Haryana & Ors.	Ms. Nida Doon, Applicant in person
4.	M.A. No. 631/2016 in Original Application No. 86/2016	Deepak Kumar & Ors. Vs. The Govt. of NCT of Delhi & Ors.	Mr. Amar Nath Singh, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 324/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person

For orders, cause list and other information please visit our website: www.greentribunal.gov.in